

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/2209/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Selina Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 12th April, 2018.

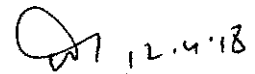
Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your letter No. DJNB/864, dated 11.04.2018.

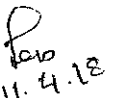
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave 17.04.2018 along with permission to leave headquarter from the evening of 12.04.2018 till the morning of 18.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 12.4.18

JOINT REGISTRAR (VIGILANCE)


11.4.18